

cases, examination is completed and certificates are issued within three or four days and sometimes even on the same day.

(e) No, Sir. Advice is however, given unofficially to producers whenever scripts are submitted by them to the Board voluntarily.

DR. SHRIMATI SEETA PARNAND: What is the number of films submitted to the Bombay panel and what is the number of members sitting on that Panel?

SHRI G. RAJAGOPALAN: As for the number of films, I do not have it at present and I require notice. The number of members in the Bombay Advisory Panel is 31.

DR. SHRIMATI SEETA PARNAND: Sir, in view of the fact that there is a very large number of films to be examined, and the Board is expected to sit for 45 hours in a month, is it possible that adequate attention could be paid to the proper censoring of films?

SHRI G. RAJAGOPALAN: Sir, the present strength is enough to give proper attention to the censoring of films. But as far as the question of making additional appointments for these panels is concerned, it is only a suggestion for action.

TRAINING OF CANDIDATES IN GERMANY FOR HINDUSTHAN STEEL LIMITED

*508. SHRI M. VALIULLA: Will the Minister for IRON AND STEEL be pleased to state:

(a) the names and other particulars of the candidates who obtained training for the Hindustan Steel Limited, in Germany; and

(b) how many of them have since returned?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI M. M. SHAH): (a) A statement containing the names and particulars of the 80 engineers of Hindustan Steel Limited sent to West Germany for training is laid on the Table of the House [See Appendix XIV, annexure No. 82.]

(b) Eleven have since returned.

SHRI M. VALIULLA: In addition to those that are sent abroad, is any advantage taken of the students who are already studying there?

SHRI M. M. SHAH: Sir, that question really does not arise, because this is a specialised job, and we have selected the best talent available in the country and abroad for the purpose and sent them to different parts of the world.

SHRI M. VALIULLA: Are they meant only for the Rourkela Steel Plant, or can they be transferred to other iron and steel plants also?

SHRI M. M. SHAH: Actually they are meant for Rourkela, but there is nothing to prevent the Government from transferring them to other factories, if necessary.

SHRI M. VALIULLA: May I know who bears the expenses of these trainees?

SHRI M. M. SHAH: As far as these 80 students are concerned, their expenses have been borne by the Government of India.

SHRI M. VALIULLA: Are not the German firms also paying for their training?

SHRI M. M. SHAH: As part of the contract, they are simply to arrange at the other end the training facilities for them. But as far as the expenses of these 80 students are concerned, they have been borne by the Government of India. For the future, there is an agreement by which we are sending about 350 students in connection with the expansion of our present plant at Rourkela.

SHRI M. VALIULLA: Is there not a condition in the agreement that they should be given training at their own cost in Germany?

SHRI M. M. SHAH: As I have already indicated, the training of the entire personnel of about 430 young men required for different technical processes is not a part of the agreement. All that the agreement stipulates is that they will make arrangements in different factories in Germany for their training.

SHRI MAHESWAR NAIK: May I know whether there is any supplementary scheme for sending more students for training in Germany?

SHRI M. M. SHAH: Yes, Sir, there is a training scheme there and we are going to send in the next year and the year after about 350 young men for training.

SHRI KISHEN CHAND: May I know from the hon. Minister if the three steel plants that are being set up are similar in design and in the method of production, so that the persons trained in Germany may be utilised in all these plans?

SHRI M. M. SHAH: Quite so, Sir.

SHRI S. MAHANTY: Will the hon. Minister be kind enough to state what procedure was followed in inviting applications from students for training in Germany, and secondly, Sir, has the hon. Minister any break-up of the figures State-wise?

SHRI M. M. SHAH: As far as the first part of the question is concerned, the general recruitment is done through the Union Public Service Commission. But in the beginning, the selection was made for a small number of trainees by the Hindustan Steel Limited. Regarding the second part, I have already indicated in the statement where those young men are drawn from. It will not be possible to give the information state-wise. They were all from India.

SHRI S. MAHANTY: That is my difficulty, because we were given to understand that the selection will be made by the Union Public Service Commission, and now we do not know nor the bulk of the students in Orissa know as yet—what specific procedure was followed, and how these trainees were selected, and all that. We would like to have from the hon. Minister a specific answer to this specific question.

SHRI M. M. SHAH: I can categorically assure the hon. Member, Sir, that since the last one year, and in future, all selections are proposed to be made by the Union Public Service Commission, and several advertisements of that nature have already appeared in the papers.

SHRI S. MAHANTY: Did these advertisements appear in any papers?

SHRI M. M. SHAH: Yes, advertisements by the Union Public Service Commission.

SHRI S. MAHANTY: Not by the U. P. S. C., but by the Hindustan Steel Limited. Did any advertisement appear in the papers?

SHRI M. M. SHAH: As I have already said, Sir, before October 1955, a few selections were made by the Hindustan Steel Limited. But after that all the selections are being made by the Union Public Service Commission through the established procedure in the Government.

SHRI M. VALIULLA: Sir, did not Mr. Mazumdar go round Europe and select the candidates for training in those places—those who are studying in Europe?

SHRI M. M. SHAH: Actually, Sir, Mr. Mazumdar did not go specifically for that purpose. But it has been our effort to see that young men from India working in different parts of the world are given an opportunity to be trained and a few selections are being made on the merits of those candidates. Shri Mazumdar did make some selections from candidates abroad.

WATER UTILIZED FROM TUNGHABHADRA DAM

*509. **SHRI M. VALIULLA:** Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) what percentage of available water from the Tunghabhadra Dam is being utilised at present; and

(b) what steps are being taken to see that full use is made of the available water?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Pending final agreement on the question of sharing of Tungabhadra waters between the States of Bombay, Hyderabad, Andhra and Mysore, the total quantity of water estimated to be available at the Dam, after allowing for extractions in the upper reaches is 256 T. M. Cft. At present the percentage utilisation of the available supply of water is 31.

(b) The development of the ayacuts under Low Level Canal Scheme, the implementation of the High Level Canal Scheme and the completion of the Cuddappah Kurnool Canal Scheme will result in fuller utilisation of the available supply of water.